

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:3882  
ANSWERED ON:16.12.2014  
RAMSAR SITES  
Antony Shri Anto

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

(a) whether the Government has recently received any proposal from Kerala regarding financial assistance for the preservation of Ramsar Sites ; and

(b) if so, the details thereof and the response/reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) In the State of Kerala, three wetlands namely, Sasthamkotta, Ashtamudi and Vembanad-Kol have been designated as Ramsar sites. The Comprehensive Management Action Plan (CMAP) for conservation and restoration of Sasthamkotta Wetland at a total cost of Rs.24.80 crore was received from the Government of Kerala during the year 2013-14 for financial assistance under the scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA). The proposal includes various activities like soil and water conservation, pollution abatement, conservation of flora and fauna, weed control, fisheries development, de-siltation, public awareness etc. The Annual Plan of Operation for the year 2014-15 costing Rs.4.07 crore, as a part of CMAP of Sasthamkotta wetland, was recently received from the State Government of Kerala. As the CMAP was not in conformity with NPCA scheme, it has been returned to the State Government with our comments.